

SL. NO. 240/2026

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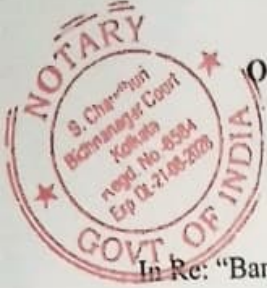
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Filed by  
Advocate

BEFORE THE NOTARY PUBLIC  
AT BIDHANNAGAR  
DIST.-NORTH 24 PARGANAS

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO.158/2023/EZ



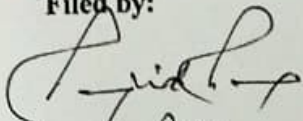
In Re: "Banks of the Circular Canal are getting "Stolen" regularly near Galiff Street: wastes and garbage spreading pollution"- News item published in Bartaman, Daily Bengali News Paper, Dt. 15.10.2023, Kolkata

STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE ADDITIONAL CHIEF SECRETARY, ENVIRONMENT DEPARTMENT, GOVERNMENT OF WEST BENGAL, RESPONDENT NO.2 IN COMPLIANCE OF THE ORDER OF THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONAL BENCH DATED 21.01.2026

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Filed by:

  
(RAJIB RAY)

Advocate

Calcutta High Court

18 0 APR 2026

BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO.158/2023/EZ



In Re: "Banks of the Circular Canal are getting "Stolen" regularly near Galiff Street: wastes and garbage spreading pollution"- News item published in Bartaman, Daily Bengali News Paper, Dt. 15.10.2023, Kolkata

STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE ADDITIONAL CHIEF SECRETARY, ENVIRONMENT DEPARTMENT, GOVERNMENT OF WEST BENGAL, RESPONDENT NO.2 IN COMPLIANCE OF THE ORDER OF THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONAL BENCH DATED 21.01.2026

**Most Respectfully Sheweth**

I, Smt. Roshni Sen, D/o- Late Saibal Kanti Sen , aged about 59 years, by occupation service, having office at Prani Sampad Bhawan, 5<sup>th</sup> Floor, LB-2, Sector III, Salt Lake, Kolkata- 700106, do hereby solemnly affirm and declare as follows:

1. That, I am holding the post of Additional Chief Secretary, Environment Department, Government of West Bengal and I have made myself well acquainted with the facts and circumstances of instant case and have gone through the documents and reports pertaining to the subject matter of the instant Original Application. Hence, I am competent to affirm the instant affidavit before the Hon'ble Tribunal.

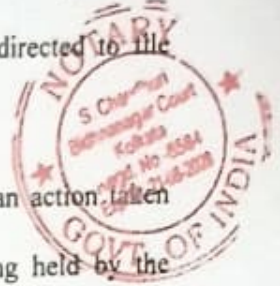
11 0 APR 2026

2. That this affidavit is being affirmed in pursuant to the solemn Order passed by the Hon'ble National Green Tribunal, Eastern Bench dated 21.01.2026 wherein the Additional Chief Secretary, Environment Department, Government of West Bengal, Respondent No. 2 has been directed to file affidavit of compliance.

3. That the Irrigation & Waterways Department has submitted an action taken report in the light of the decisions taken in the 2<sup>nd</sup> meeting held by the Committee constituted by the Hon'ble Tribunal which are stated as follows:

Short -Term Measures

- Fencing and Beautification: Fencing work for a length of 280 m (65m on the left bank near Galiff Street and 215m on the right bank near P.K Mukherjee Road) has recently started, at an approved cost of Rs. 27.55 lakhs.
- Fencing work for a further length of 655m (beyond B.T Road Bridge up to R.G Kar Road Bridge) has also commenced, with a work order issued for Rs 64.28 lakh.
- Beautification work will be implemented on encroachments spaces after the fencing is done.
- Cleaning and Garbage Removal: Floating materials from the Canal are being cleaned regularly through an annual maintenance contract.
- Dredging/De-siltation: Dredging for the entire 1.20 km length was completed in 2021-2022, and no dredging is currently required for that stretch.
- A scheme for de-siltation of the Circular Canal from Chitpur Bridge to Circular Railway Bridge (270m) has been administratively approved and is currently under the tender process.
- Dredging of Beliaghata Khal is ongoing, which is expected to help improve drainage through the Circular Canal.



- A joint Inspection with Kolkata Municipal Corporation was held on November 12, 2024 to identify existing drain-out falls on both banks.
- Another Joint Inspection with Kolkata Municipal Corporation was held on November 11, 2024, to identify land-pockets for rehabilitation purpose

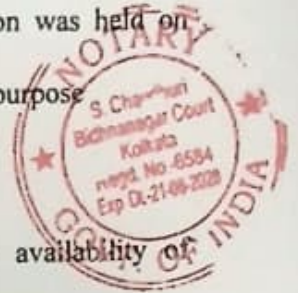
#### Long-Term Measures

The Irrigation & Waterways Department shall explore the availability of surplus land for the installation of suitable waste water/sewage treatment facilities once the locations are finalized by Kolkata Municipal Corporation.

Copy of the report of Irrigation & Waterways Department along with pictorial overview of the site is marked and annexed as **Annexure R/1**.

4. That the Kolkata Municipal Corporation (KMC) has reported that conservancy services are provided at Galiff street area on regular basis i.e. primarily collection of waste from households, street sweeping etc. About 380 number of 10 litre trash bins have been distributed to the households for segregation and storage at source and 15 number of 240 litre trash bin have been placed on footpath as per generation of waste. Damaged trash bins are replaced with new bins by Solid Waste Management (SWM) Department to render uninterrupted services. As a part of IEC campaign, SWM Department has hoarded banner at several places and distributed leaflets time to time. Additional bins are also provided as per requirement on different occasions like festive seasons.

Furthermore, it is stated that the marginal people who lives on the slope and banks of the Circular Canal at Manmatha Nath Ganguly Road, P.K Mukherjee Road, Galiff Street Ward No. 5,6,7 under Br-I lives in dwindling situation for which KMC Health Department arranged continuous health camps so that the communicable diseases and water borne diseases, child care and maternal



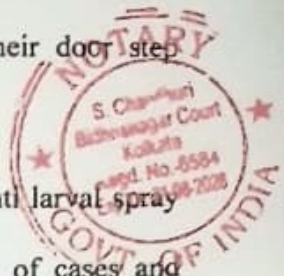
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health service can be provided in pulse mode to them at their door step effectively.

In addition, IEC activities, regular vector control works with anti larval spray and source reduction of mosquito breeding places, follow up of cases and surveillance of any health related issues and disease monitoring are done.

Copy of the report of KMC is marked and annexed as **Annexure R/2**.

- 5. That it is respectfully prayed before the Hon'ble Tribunal may be pleased to pass such further Order/Orders as is deemed fit for the ends of justice.
- 6. That the statements made in paragraph 1 is true to my knowledge and paragraphs 2 to 4, are based on information derived from the record and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.



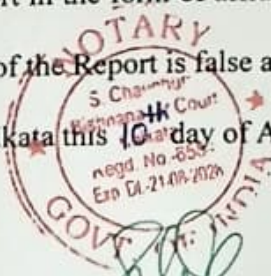
*Roshni Sen*

DEPONENT

**VERIFICATION**

I, Smt. Roshni Sen, Additional Chief Secretary, Environment Department, Government of West Bengal do hereby solemnly affirm and declare that the contents of the report in the form of affidavit are true to the best of my knowledge and belief. No part of the Report is false and nothing has been concealed.

Verified at Kolkata this 10<sup>th</sup> day of April, 2026.



*S. Chaudhuri*  
 S. CHAUDHURI  
 \* NOTARY \*  
 GOVT. OF INDIA  
 Regd. No.-8584/06  
 Bidhannagar Court  
 Dist.-North 24 Pgs

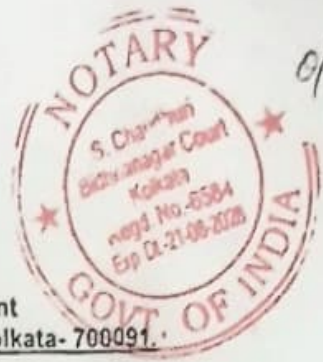
*Roshni Sen*

DEPONENT

10 APR 2026



Government of West Bengal  
Irrigation & Waterways Department  
Jalasampad Bhawan, 3<sup>rd</sup> Floor, Salt Lake, Kolkata- 700091.



No. 305-IE-2L-27/23

Date: 02/02/2026

From: Joint Secretary to the Government of West Bengal.

To: The Senior Special Secretary to the Government of West Bengal  
UD & MA Department, Nagarayan, DF- 8  
Sector- I, Salt Lake City, Kolkata- 700064.

Sub: Original Application No. 158/2023/EZ in the matter of "Banks of the Circular Canal are getting 'Stolen' regularly near Galiff Street: wastes and garbage spreading pollution" - News item published in Bartaman, Daily Bengali News Paper, dated 15.10.2023, Kolkata".

Ref: Your Office No. 494(5)/(Law)/UDMA dated 17/07/2025.

Sir/Madam,

With reference to the subject captioned above and the Memo cited under reference, I am directed to send herewith the present status and measures taken in the light of the decisions taken in the 2<sup>nd</sup> Meeting by the Committee constituted by Hon'ble NGT on 13/08/2025, for preparation and filling of affidavit in time, before the Hon'ble NGT, EZB, Kolkata in the instant matter as follows:

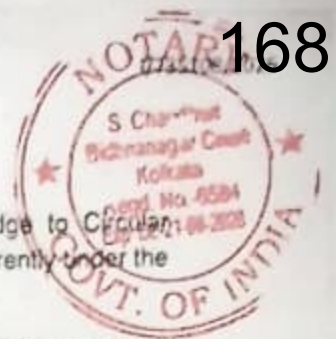
#### Short-Term Measures

- **Fencing and Beautification:** Fencing work for a length of 280m (65m on the left bank near Galiff Street and 215m on the right bank near P.K Mukherjee Road) has recently started, at an approved cost of Rs 27.55 lakhs.
- Fencing work for a further length of 655m (beyond B.T Road Bridge up to R.G Kar Road Bridge) has also commenced, with a work order issued for Rs 64.28 lakh.
- Beautification work will be implemented on encroachment-free spaces after the fencing is done.
- **Cleaning and Garbage Removal:** Floating materials from the Canal are being cleaned regularly through an annual maintenance contract.
- **Dredging/De-siltation:** Dredging for the entire 1.20 Km length was completed in 2021-2022, and no dredging is currently required for that stretch.

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P.T.O.

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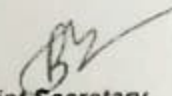


- A scheme for de-siltation of the Circular Canal from Chitpur Bridge to Circular Railway Bridge (270m) has been administratively approved and is currently under the tender process.
- Dredging of Beliaghata Khal is ongoing, which is expected to help improve drainage through the Circular Canal.
- **Joint Surveys:** A Joint Inspection with KMC was held on November 12, 2024, to identify existing drain-outfalls on both banks (CP- 272).
- Another Joint Inspection with KMC was held on November 11, 2024, to identify land-pockets for rehabilitation purposes (CP- 274). The reports for both inspections are enclosed with the memo.
- A pictorial overview of the affected stretch was prepared and sent to the Joint Secretary of this Department (CP- 278).

**Long-Term Measures**

- The Irrigation & Waterways Department will explore the availability of surplus land for the installation of suitable waste water/sewage treatment facilities once the locations are finalized by KMC.

Encl: Pictorial overview of the site.

  
**Joint Secretary**  
**to the Government of West Bengal**

O.L NO. 305-1E/ME  
DATE 12/04/2025

11 0 APR 2026

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Amunne R/12  
169

THE KOLKATA MUNICIPAL CORPORATION  
Central Municipal Office Buildings  
5, SN Banerjee Road  
Kolkata 700013

Memo. No. KMC-NGT/2025-26/48(en)

Date: 23.03.2026

To : *The Secretary to the Government of West Bengal  
& Program Director, SMCG, West Bengal*  
Department of Urban Development & Municipal Affairs Department,  
NAGARAYAN, DF-8, Sector-1, Salt Lake City,  
Kolkata- 700 054  
Email- [ngt.udma@gmail.com](mailto:ngt.udma@gmail.com), [lawcellwbsmcg@gmail.com](mailto:lawcellwbsmcg@gmail.com)

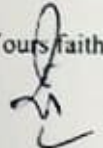


**Sub: Report of Kolkata Municipal Corporation icw Hon'ble NGT matter regarding Original Application No.158/2023/EZ pertaining to News item published in Bartaman, daily Bengali Newspaper dated 15.10.2023, Kolkata regarding "Banks of Circular Canal are getting stolen regularly near Galiff Street : wastes and garbage spreading pollution"**

**Madam,**

In connection with the Subject – noted above in the matter of Hon'ble NGT, Report on primary collection of wastes, street sweeping and other conservancy services of KMC with geo-tagged photographs of the activities of Solid Waste Management of Kolkata Municipal Corporation are enclosed herewith for your kind perusal and necessary action.

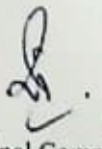
Yours faithfully

  
Joint Municipal Commissioner  
Kolkata Municipal Corporation

**Encl : Report in 8 Pages - as stated.**

**Memu. No. KMC-NGT/2025-26/48/1(en)      Date: 23.03.2026**

Copy forwarded with the report for kind information to the Chief Environment Officer, Environment Department, **PRANI SAMPAD BHAWAN**, 5<sup>th</sup> Floor, L.B-2 , Sector-III, Salt Lake, Kolkata-700106

  
Joint Municipal Commissioner  
Kolkata Municipal Corporation

11 0 APR 2026



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Original Application No.158/2023/EZ.  
Before the National Green Tribunal  
Eastern Zone Bench, Kolkata

In Re: "Bank of the Circular Canal are getting Stolen regularly near Galiff Street: wastes and garbage spreading pollution" - News item published in Bartaman, Daily Bengali Newspaper, dt 15.10.2023, Kolkata".

Report

The Kolkata Municipal Corporation (KMC) provides conservancy services i.e. primary collection of waste from households, street sweeping etc. at Galiff street area on regular basis. About 380 nos of 10 litre trash bins have been distributed to the households for segregation and storage at source and 15 nos of 240 litre trash bin has been placed on footpath as per generation of waste. Damaged trash bins are replaced with new bins by SWM department to render uninterrupted services. As a part of IEC campaign, SWM department has hoarded banner at several places and distributed leaflets time to time. Additional bins are also provided as per requirement on different occasions like festive seasons.

Geo tagging photos depicting the activities of SWM department, KMC at Galiff Street are enclosed herewith for kind perusal.

*Atan Khatun*  
17.03.2026  
A.E.(C)  
SWM-1/KMC

*[Signature]*  
13/03/26  
A.E(C)/SWM-1  
K.M.C.

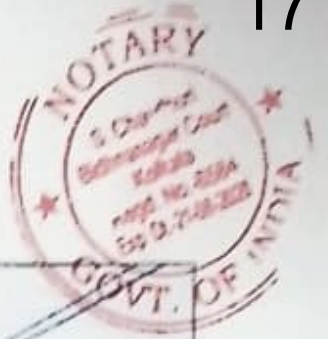
*[Signature]*  
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*[Signature]*  
13/03/26  
C.M.E (SWM)  
The Kolkata Municipal Corporation

✓ OSD to Mpl. Comm.

10 APR 2026

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Kolkata, West Bengal, India

J94c+9pq, Baghbazar, Kolkata, West Bengal  
700003, India

Lat 22.606° Long 88.371912°

13/03/26 12:17 PM GMT +05:30

Google

10 APR 2026

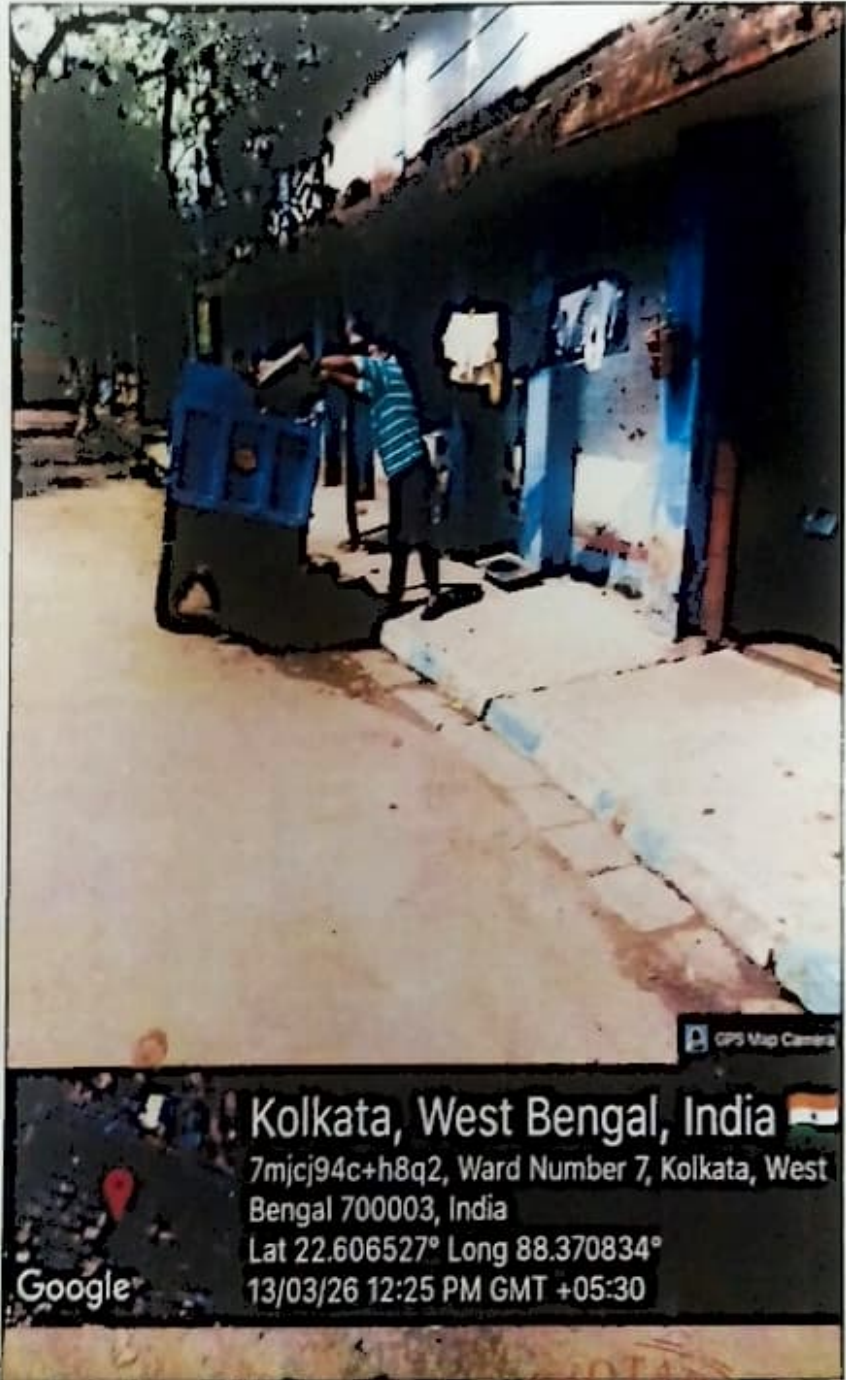
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10 APR 2026



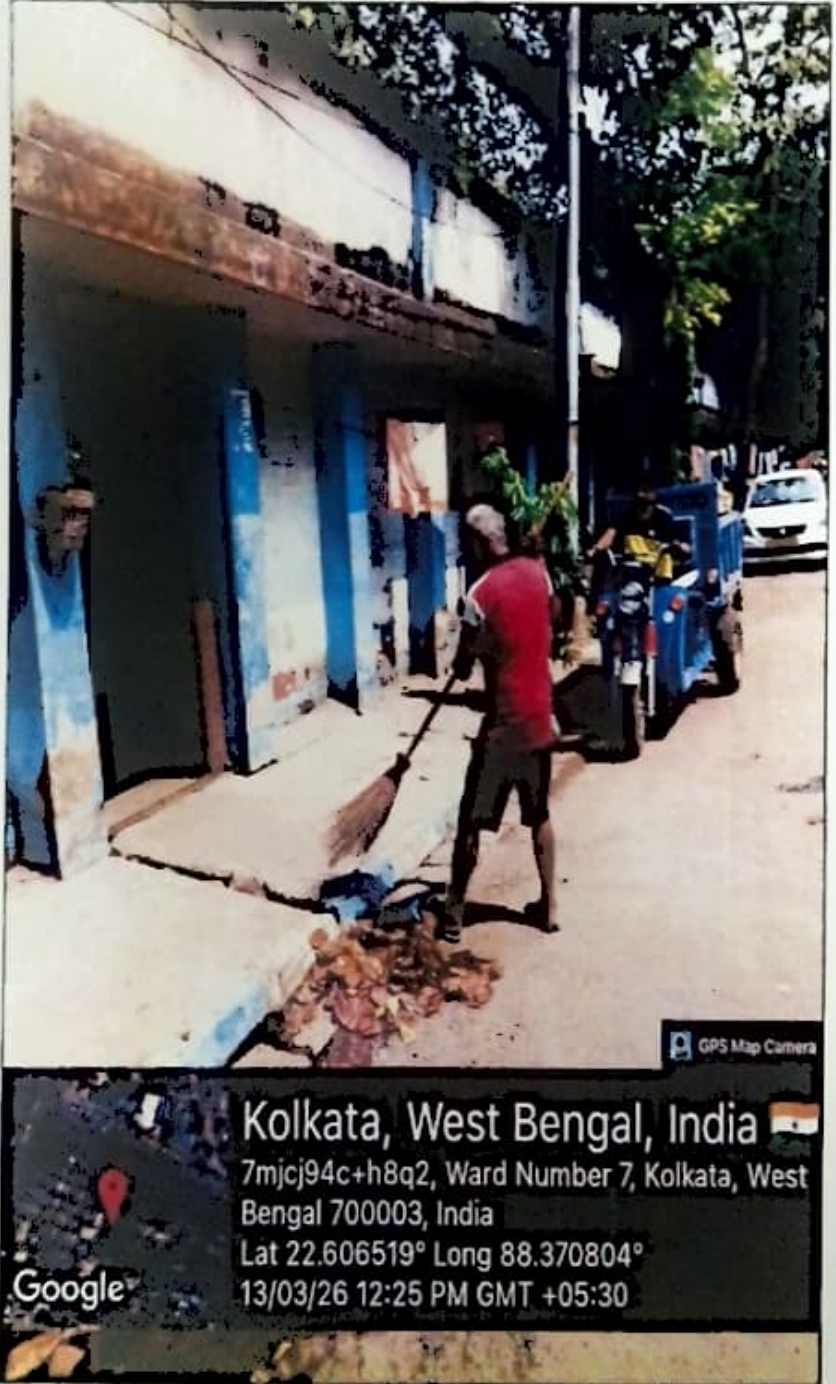
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10 APR 2026



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**Kolkata, West Bengal, India**   
7mjcj94c+h8q2, Ward Number 7, Kolkata, West Bengal 700003, India  
Lat 22.606519° Long 88.370804°  
13/03/26 12:25 PM GMT +05:30

Google

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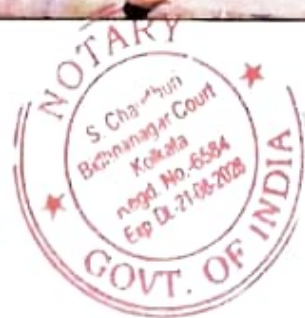
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0 APR 2026



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10 APR 2026



CMIHO  
KMC

Madam,

Hereby stating the fact that the marginal people who lives on the slope and banks of the circular canal at Manmatha Nath Ganguly Rd, P.K Mukherjee Rd, Galiff St Ward -5,6,7 under Br-1 lives in dwindling situation for which KMC Health Department arranged the continuous health camps so that the communicable diseases and water borne diseases don't spread among them and from them to society at large. Also the care for non-communicable diseases ,child care and maternal health service can be provided in pulse mode to them at their door step effectively.

In view of that, following are the Health Camp related data organized by UPHC- 5,6,7 in Br-1

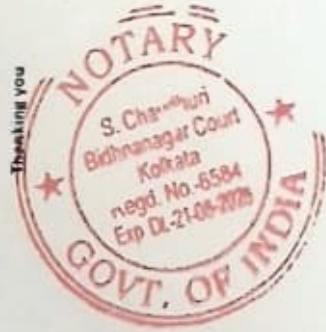
TOTAL PATIENTS	ADULT PATIENTS		CHILDREN		BP-CHECKED		BLOOD SUGAR ESTIMATED		MEDICINES DISTRIBUTED
	MALE	FEMALE	MALE	FEMALE	MALE	FEMALE	MALE	FEMALE	
235	202		33						
75	160	60	142	18	15	18	56	148	230

Along with that

1. IEC activities done
2. Regular vector control works done with anti larval spray and source reduction of mosquito breeding place.
3. Follow up of cases
4. Surveillance of any health related issues and disease monitoring.

The more of such camps and reporting to be done in following days to come.

Thanking you



11 0 APR 2026

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WARD-07



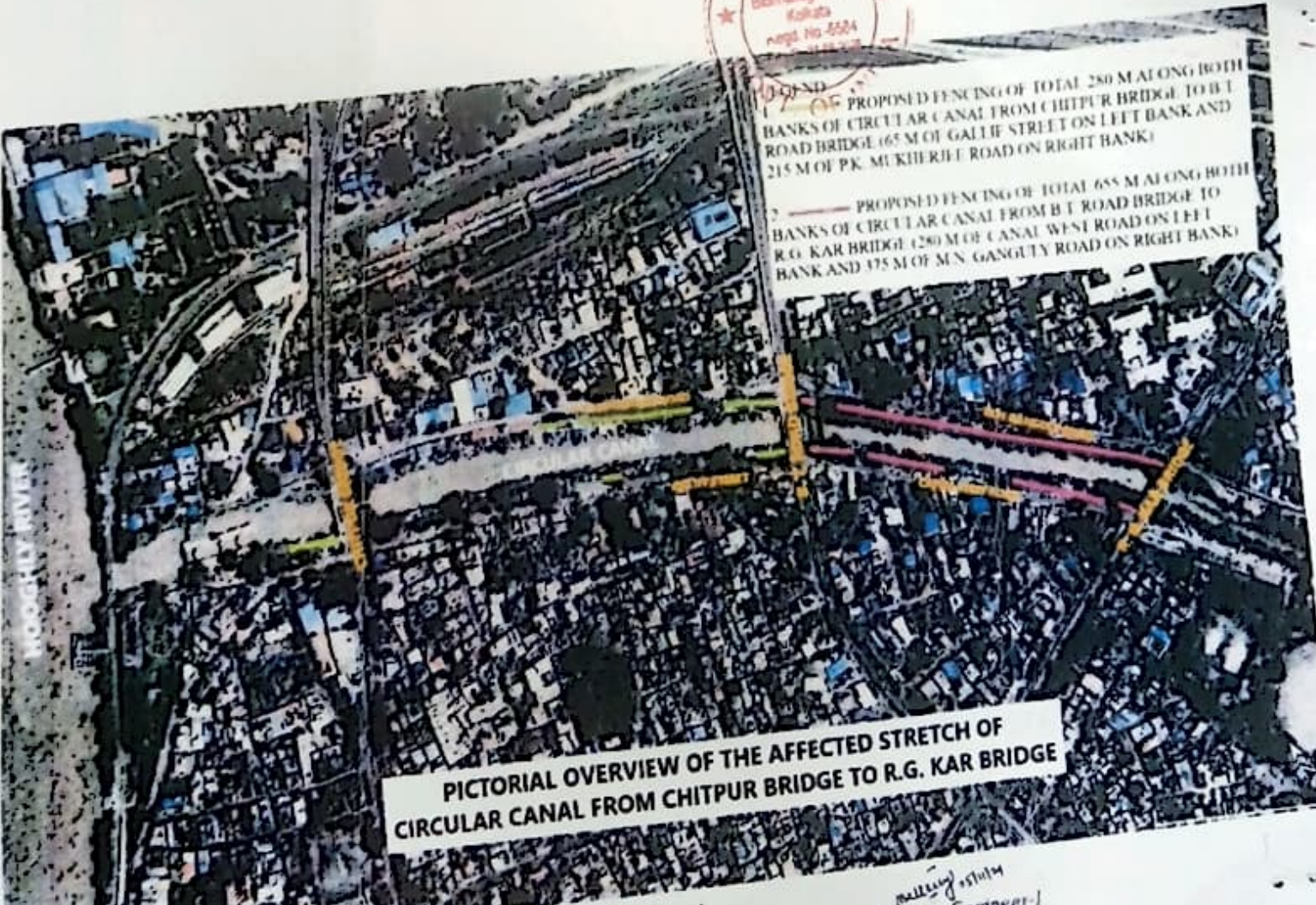
WARD-05



WARD-06

NOTARY  
 S. Chandra  
 Bidhanagar Court  
 Kolkata  
 Regd. No. 5584  
 033-2552222

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1 — PROPOSED FENCING OF TOTAL 280 M ALONG BOTH BANKS OF CIRCULAR CANAL FROM CHITPUR BRIDGE TO B.T. ROAD BRIDGE (65 M OF GALLIF STREET ON LEFT BANK AND 215 M OF P.K. MUKHERJEE ROAD ON RIGHT BANK)

2 — PROPOSED FENCING OF TOTAL 655 M ALONG BOTH BANKS OF CIRCULAR CANAL FROM B.T. ROAD BRIDGE TO R.G. KAR BRIDGE (280 M OF CANAL WEST ROAD ON LEFT BANK AND 375 M OF M.N. GANGULY ROAD ON RIGHT BANK)

PICTORIAL OVERVIEW OF THE AFFECTED STRETCH OF CIRCULAR CANAL FROM CHITPUR BRIDGE TO R.G. KAR BRIDGE

Mallikarjun  
 Executive Engineer-I  
 Canals Division

19 APR 2026